



**IN THE INCOME TAX APPELLATE TRIBUNAL,
CUTTACK BENCH, CUTTACK**

**BEFORE SHRI GEORGE MATHAN, JUDICIAL MEMBER
AND
MANISH AGARWAL, ACCOUNTANT MEMBER**

ITA Nos.522 & 523 /CTK/2024
Assessment Years : 2021-22 & 2022-23

Institute Of Rural Development Programme IRDP Balidokan P.O/B.O : Balidokan Puri, 752111	Vs.	Income Tax Officer, Exemption Ward Bhubaneswar
PAN/GIR No.AAA 10950 N		
(Appellant)	..	(Respondent)

Assessee by : Dr Sanja Kumar Behura and Ananta Narayan
Singhababu, advs, Adv

Revenue by : Shri Saroj Kumar Dubey, CIT DR

Date of Hearing : 31/12/2024
Date of Pronouncement : 31/12/2024

ORDER

Per Bench

Both the appeals filed by the assessee against the separate orders of the Id CIT (Exemption) – Hyderabad, dated 05/09/2024 in Appeal No. ITBA/COM/17/2024-25/1068388358(1) and ITBA/COM/17/2024-25/1068388336(1) for the assessment years 2021-22 & 2022-23, respectively.

2. At the time of hearing, Id AR of the assessee desires to withdraw the appeals filed before the Tribunal, for which, he has endorsed in the Form No.36 as under:

09 01/24
TR 2 75007
DOL
07/12/24

Form No. 36
[See rule 47(1)]
Form of appeal to the Appellate Tribunal
IN THE INCOME-TAX APPELLATE TRIBUNAL, CUTTACK
IT Appeal No. 522/09/24
INSTITUTE OF RURAL DEVELOPMENT PROGRAMME, IRDP Versus ITO, EXEMPTION WARD, BHUBANESWAR

APPELLANT RESPONDENT

Appellant's Personal Information		Respondent's Personal Information	
Name /designation of the Appellant (as applicable)		INSTITUTE OF RURAL DEVELOPMENT PROGRAMME, IRDP	
[Permanent Account Number or Aadhaar Number] (if available)		AAAAA10950N	
TAN (if applicable)			
Complete address for sending notices		BALIDOKAN, PURI	
State		ODISHA	
Pin Code		752111	
Phone No. with STD code/ Mobile No.		9437050629	
Email Address		biswa.appeals@gmail.com	
Name or designation of the Respondent (as applicable)		ITO, EXEMPTION WARD, BHUBANESWAR	
[Permanent Account Number or Aadhaar Number] (if available)			
TAN (if applicable)			
Complete address for sending notices		AO Number -1, Range Code-251, EXEMPTION WARD, BHUBANESWAR	
State		ODISHA	
Pin Code			
Phone No. with STD code/ Mobile No. (if available)			
Email Address (if available)		BHUBANESWAR.ITO.EXP@INCOMETAX.GOV.IN	
Appeal Details			
1	Assessment year in connection with which the appeal is preferred	2021-22	
2	Total income declared by the assessee for the assessment year referred to in item 1	Rs.1,28,062	
3	Details of the order appealed against		
a	Section and sub-section under which the order is passed	Section 119(2)(b) of the Income Tax Act, 1961	
	b	Date of order	05-September-2024
	c	Date of service or communication of the order	05-September-2024
4	Income-tax Authority passing the order appealed against	Commissioner-of-Income Tax(Exemption), Hyderabad	
5	The State and District in which the jurisdictional Assessing Officer is located	State: Odisha District: Khorda	
6	Section and sub-section under which the original order is passed	Section 119(2)(b) of the Income Tax Act, 1961	

31
80
07
68
60
08

Amounts disputed in appeal	7	If appeal relates to any assessment: -		
	a	Total income as computed by the Assessing Officer for the assessment year referred to in item 1		N.A
	b	Total amount of additions or disallowances made in the assessment		N.A
	c	Amount disputed in appeal		N.A
	8	If appeal relates to any penalty:-		
	a	Total amount of penalty imposed as per order		N.A
	b	Amount of penalty disputed in appeal		N.A
	9	If appeal relates to any other matter:-		
	a	Amount disputed in appeal		N.A
Grounds of Appeal	10	Grounds of Appeal		Tax effect relating to each Ground of appeal (see note below)
	1.	As per detail attached		
	2.			
	3.			
			Total tax effect (see note below)	
Appeal filing details	11	Whether there is any delay in filing of appeal (if yes, please attach application seeking condonation of delay)		Yes/No Yes
	12	Details of Appeal Fees Paid		
		BSR Code	Date of payment	Sl. No.

Signed
Authorised representative, if any)
Name:
Designation:

Signed *Bipin Kumar Bal*
SECRETARY
Institute of Rural Development
Programme (IRDP)
Name: Bipin Kumar Bal
Designation: Secretary

Form of verification

Bipin Kumar Bal, the appellant, do hereby declare that what is stated above is true to the best of my information and belief.

Place
Date

*withdrawn in appeal
sanyu Acharya
31/12/2024*

Bipin Kumar Bal
Signature
Name: Bipin Kumar Bal
Designation: Secretary
SECRETARY
Institute of Rural Development
Programme (IRDP)

3. Ld CIT DR had no objection to the request of Id AR of the assessee.

Hence, we dismiss the appeals of the assessee, as withdrawn.

4. In the result, both the appeals stand dismissed.

Order dictated and pronounced in the open court on 31/12/2024.

SD/-
(Manish Agarwal)
ACCOUNTANT MEMBER

SD/-
(George Mathan)
JUDICIAL MEMBER

Cuttack; Dated 31/12/2024
B.K.Parida, SPS (OS)

Copy of the Order forwarded to :

1. The appellant; Institute Of Rural Development Programme IRDP Balidokan
P.O/B.O : Balidokan
Puri, 752111
PAN/GIR No.AAA 10950 N
 2. The respondent; Income Tax Officer,
Exemption Ward , Bhubaneswar
 3. The CIT(E), Hyderabad
 4. Pr.CIT,
 5. DR, ITAT,
 6. Guard file.
- //True Copy//

By order

Sr.Pvt.Secretary
ITAT, CUTTACK